

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 88 OF 2016 &
IA NOS. 207, 208 OF 2016**

Dated: 16th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gail Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Mr. Tushar Bhardwaj
Mr. Vivek Paul

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R.1

Ms. Mayank Pandey for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.02.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson